

**BUSINESS ADVISORY COMMITTEE**  
(Eighteenth Lok Sabha)

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**TENTH REPORT**  
(Presented on 25.07.2025)

The Business Advisory Committee held a sitting on Monday, the 21<sup>st</sup> July, 2025.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

(1) The Indian Ports Bill, 2025.  <i>(Consideration and passing)</i>	<b>3 Hours</b>
(2) The Income-tax Bill, 2025.  <i>(Consideration and passing)</i>	<b>12 Hours</b>
(3) The National Sports Governance Bill, 2025, after its introduction.  <i>(Consideration and passing)</i>	<b>8 Hours (may be taken up together).</b>
(4) The National Anti-Doping (Amendment) Bill, 2025, after its introduction.  <i>(Consideration and passing)</i>	
(5) Discussion and voting on Demands for Grants (Manipur) for the year 2025-26 and consideration and passing of the related Appropriation Bill.	<b>2 Hours</b>

- (6) Discussion on Statutory Resolution seeking disapproval of the Manipur Goods and Services Tax (Amendment) Ordinance, 2025 (No. 1 of 2025) promulgated by the President of India on the 9<sup>th</sup> of June, 2025 and consideration and passing of the Manipur Goods and Services Tax (Amendment) Bill, 2025, *after its introduction – To replace an Ordinance.*

**2 Hours**

3. The Committee further recommended that 16 hours may be allotted for discussion on Operation Sindoor and related issues.

**NEW DELHI;  
21<sup>st</sup> July, 2025  
Ashadha 30, 1947 (Saka)**

**Om Birla  
Chairperson,  
Business Advisory Committee.**